

(2024) 11 MAN CK 0091

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 54 Of 2020

Jinatun Nesha

APPELLANT

Vs

State Of Manipur & 2 Ors.

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Juno Rahman, Th. Vashum

Judgement

Ahanthem Bimol Singh, J

Mr. Juno Rahman, learned counsel appearing for the petitioner, seeks 2(two) weeks' time for filing rejoinder affidavit.

Mr. Th. Vashum, learned G.A. appearing for the respondents, has no objection.

As prayed for, list this case again on 16.01.2024.